

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

S.B. Civil Writ Petition No. 6182/2021

Vishal Kumar Jha, Son Of Shri Leelakant Jha

----Petitioner

Versus

Manipal University Jaipur

----Respondent

For Petitioner(s) : Ms. Harsha Sharma for Mr. Tushar
Panwar

For Respondent(s) :

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

Order

28/05/2021

Issue notice of the writ petition as well as stay application, returnable within eight weeks. Additionally, notices may be served through e-mail also.

In the meanwhile, no coercive steps shall be taken against the petitioner/s.

However, any fees deposited would be subject to the decision of this case.

(SANJEEV PRAKASH SHARMA),J